



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 27.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 563 of 2023 Part Heard	First Choice Properties (India) Pvt. Ltd. Vs. Gstaad Hotels Pvt. Ltd. With	Shreeyash U. Lalit	Sukanya Joshi Srihari So
2.	Comp. App. (AT) (Ins) No. 564 of 2023 Part Heard	Sachana Exports Pvt. Ltd. Vs. Gstaad Hotels Pvt. Ltd.	Shreeyash U. Lalit	Sukanya Joshi Srihari So
3.	Comp. App. (AT) (Ins) No. 1356 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors. With	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1

4.	Comp. App. (AT) (Ins) No. 1357 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1
5.	Comp. App. (AT) (Ins) No. 900 of 2025 Part Heard	Reliance Realty Ltd. Vs. Anup Kumar & Ors.	Anoop Rawat	Sahil Tagotra Rachit Mittal Parish Mishra- R1 Sidhant Kumar Om Batra- R2 Anup Kumar Amit Prakash- for Liq.

By order of Hon'ble Chairperson
-Sd/-
Registrar